

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:104
ANSWERED ON:21.03.2012
ADMISSION IN EDUCATIONAL INSTITUTIONS
Rawat Shri Ashok Kumar;Sainuji Shri Kowase Marotrao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the extent of representation of students belonging to the socially deprived classes in the educational and technical institutions like schools, colleges, medical colleges and engineering institutes;
- (b) whether the Government has taken or proposes to take any steps to ensure reservation for admission of students in such institutions;
- (c) If so, the details thereof;
- (d) the details of the representations on the subject received from the public representatives, social organisations, etc. in this regard during the last three years and the current year; and
- (e) the action taken/proposed to be taken by the Government thereon?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN PARTS (a) TO (e) OF THE REPLY TO LOK SABHA STARRED QUESTION NO. 104 TO BE ANSWERED ON 21.03.2012 ASKED BY SHRI ASHOK KUMAR RAWAT AND SHRI MAROTRAO SAINUJI KOWASE HON'BLE M.Ps. REGARDING ADMISSION IN EDUCATIONAL INSTITUTIONS.

(a): As per Statistics of School Education - 2009-10 (Provisional) and Statistics of Higher & Technical Education - 2009-10 (Provisional), the percentage representation of students belonging to Scheduled Caste/Scheduled Tribes category in enrolment at various levels of education is as under:

(Percentage)
Level of Education Share of SCs/STs in Enrolment

Level of Education	SCs	STs
Primary (I-V)	19.51	11.18
Upper Primary (VI-VIII)	18.36	8.58
Secondary (IX-X)	17.76	6.64
Senior Secondary (XI-XII)	15.62	5.69
Higher Education (including medicine and engineering)	11.76	5.21

(b) & (c): Yes sir, the following provisions have been made:

(i) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to all children in the age group of six to fourteen years. Sections 8(c) and 9(c) of the RTE Act provide that the appropriate Government and local authority shall ensure that children belonging to disadvantaged groups and weaker sections are not discriminated against and prevented from pursuing and completing elementary education. Further, section 12(1)(c) of the RTE Act provides that a specified category school and an unaided school not receiving any kind of aid or grants to meet its expenses from the appropriate Government or the local authority shall admit in Class I to the extent of at least twenty-five per cent of the strength of that class, children belonging to weaker section and disadvantaged group in the neighbourhood and provide free and compulsory elementary education till its completion.

(ii) Kasturba Gandhi Balika Vidyalayas (KGBVs) are residential schools at upper primary level for girls belonging predominantly to the SC, ST, OBC and minority communities in educationally backward blocks (EBBs). In view of the targeted nature of the scheme a minimum of 75% seats are reserved for girls from SC, ST, OBC and minority communities, and for the remaining 25%, priority is accorded to girls from families below the poverty line.

(iii) Further, 15% and 7.5% reservation in admission is provided for SCs and STs respectively in all Kendriya Vidyalayas. Reservation for SCs & STs is provided in Jawahar Navodaya Vidyalayas as per the reservation policy of respective state governments.

(iv) Reservation for SCs, STs & OBCs under Model Schools Scheme is as per the norms of the respective State Governments.

(v) In the field of higher education, the Central Educational Institutions (Reservation in Admission) Act, 2006 has come into force w.e.f. 4th January, 2007. The Act provides 15%, 7.5% and 27% reservation in admission to students belonging to the Scheduled Castes, Scheduled Tribes and the Other Backward Classes (Non-creamy layers) of citizens respectively, in certain Central Educational Institutions established, maintained or aided by the Central Government, and for matters connected therewith or incidental thereto.

(vi) Relaxation in the minimum qualifying marks for admission for SC/ST/OBC candidates in higher education is provided. Students belonging to these categories are also facilitated through scholarships/fellowships, interest subsidy on education loan, preparatory courses, remedial coaching, hostel facilities, etc.

(d) & (e): Several suggestions have been received for educational development of SCs, STs, OBCs which inter alia include providing scholarships/fellowships, opening of residential schools/colleges, reservation for admission in educational institutions, implementation of Scheduled Caste Sub Plan (SCSP) & Tribal Sub Plan (TSP), etc. In order to promote inclusive education, initiatives taken during 11th Five Year Plan include, setting up of Model Schools and Hostels, Vocational Education at Secondary level, Integrated Education for Disabled Children, opening of new educational institutions in under-served/un-served areas, Scholarship Scheme for University and College Students, Sub-mission on Polytechnics, etc. 15% & 7.5% of Plan allocations has been earmarked for implementation of SCSP & TSP respectively from 2011-12.